



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH :: DISPUR

## NOTIFICATION

The 26th April, 2018

**No. LGL. 74/2018/5.**— The following Act of the Assam Legislative Assembly which received the assent of the **Governor on 18th April, 2018** is hereby published for general information.

### ASSAM ACT NO. IX OF 2018

(Received the assent of the Governor on 18th April, 2018)

**THE ASSAM MINISTERS' AND LEADER OF THE OPPOSITION'S SALARIES,  
ALLOWANCES AND AMENITIES ACT, 2018.**

**AN  
ACT**

to fix the salaries, allowances and amenities of the Ministers of the State of Assam and Leader of the Opposition in the Assam Legislative Assembly.

**Preamble**

Whereas it is expedient to fix afresh the salaries and allowances of the Ministers of the State of Assam and Leader of the Opposition in the Assam Legislative Assembly in the manner hereinafter appearing ;

It is hereby enacted in the Sixty-ninth Year of the Republic of India as follows :-

**Short title and commencement**

1. (1) This Act may be called the Assam Ministers' and Leader of the Opposition's Salaries, Allowances and Amenities Act, 2018.
- (2) It shall be deemed to have come into force on and with effect from the 1st day of April, 2018.

**Definitions**

2. In this Act, unless there is anything repugnant to the subject or context,-
  - (a) "Leader of the Opposition" means the Leader of the Opposition in the Assam Legislative Assembly ;
  - (b) "Minister" or Ministers" includes Chief Minister, Cabinet Ministers, Ministers of State and Deputy Ministers of the State of Assam;
  - (c) "prescribed" means prescribed by rules made under this Act;
  - (d) "Schedule" means the Schedule appended to this Act.

**Salaries of the Ministers and the Leader of the Opposition**

3. There shall be paid,-
  - (a) to the Chief Minister of Assam, a salary of rupees one lakh and thirty thousand per mensem;
  - (b) to each of the Cabinet Ministers and Leader of the Opposition a salary of rupees one lakh ten thousand per mensem ;

